

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**ORIGINAL APPLICATION NO.170/00117/2016**

**DATED THIS THE 29<sup>TH</sup> DAY OF NOVEMBER, 2018**

**HON'BLE DR.K.B.SURESH  
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)  
...MEMBER(A)**

Sri S. Venkatesh,  
S/o Swaminathan,  
Aged about 43 years,  
R/at Hampi Power House,  
Hospet Taluk, Bellary District,  
Presently working as Casual Labour,  
In Archaeological Survey of India,  
Archaeological Department,  
Kamalapur – Hampi, Hospet Tq.,  
Bellary District. ....Applicant.

(By Advocate Shri Suresh P. Sridhara)

Vs.

1. The Director General,  
Archaeological Survey of India,  
Janapath Road,  
New Delhi – 110 011.
2. The Director General,  
Archaeological Survey of India,  
Bangalore Circle,  
Kendriya Sadan, Vth Floor,  
“F” Wing, 17<sup>th</sup> Main,  
Koramangala, Bangalore – 560 034
3. The Superintendent of Archaeologist  
And Appellate Authority,  
Archaeological Survey of India,  
Bangalore Circle,  
Kendriya Sadan, Vth Floor,  
“F” Wing, 17<sup>th</sup> Main,  
Koramangala, Bangalore – 560 034

4. The Assistant Superintendent of Archaeologist,  
Archaeological Survey of India,  
Kamalapur – 583 221,  
Hospet Taluk, Bellary District. ....Respondents.

(By Shri K. Gajendravasu, Sr. Panel Counsel)

**O R D E R (ORAL)****HON'BLE DR.K.B.SURESH** ...**MEMBER(J)**

The issue is in a very small compass. Consequent to our order, the respondents and the applicant together verified the records and found that in 1988 the applicant had worked for 243 ½ days. Therefore, he will squarely be covered within the scheme. Therefore eligible for temporary status in accordance with the scheme.

2. OA allowed to this limited extent. Benefits to be granted within one month next. No order as to costs.

(C.V. SANKAR)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

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**Annexures referred in O.A. No. 170/00117/2016**

Annexure-A1: Copy of the order dated 26.08.2002  
Annexure-A2: Copy of the representation dated 05.02.2008  
Annexure-A3: Copy of the order dated 21.01.2009  
Annexure-A4: Copy of the details of the wages of the applicant  
Annexure-A5: Copy of the order dated 28.01.2009  
Annexure-A6: Copy of the cheque dated 19.12.2005  
Annexure-A7: Copy of the cheque dated 10.02.2006  
Annexure-A8: Copy of the cheque dated 31.05.2006  
Annexure-A9: Copy of the cheque dated 25.01.2007  
Annexure-A10: Copy of the cheque dated 28.03.2007  
Annexure-A11: Copy of the cheque dated 22.09.2008  
Annexure-A12: Copy of the cheque dated 15.12.2008  
Annexure-A13: Copy of the cheque dated 15.12.2008  
Annexure-A14: Copy of the list of casual labours framed by the committee  
Annexure-A15: Copy of the letter dated 10.12.2013  
Annexure-A16: Copy of the representation dated 17.07.2014  
Annexure-A17: Copy of the postal receipt dated 19.07.2014  
Annexure-A18: Copy of the order dated 02.10.2014  
Annexure-A19: Copy of the representation dated 20.10.2014  
Annexure-A20: Copy of the postal receipt dated 21.10.2014  
Annexure-A21: Copy of the representation dated 06.02.2015  
Annexure-A22: Copy of the postal receipt dated 06.02.2015  
Annexure-A23: Copy of the representation dated 13.02.2015  
Annexure-A24: Copy of the postal receipt dated 16.02.2015  
Annexure-A25: Copy of the SLP judgment reported in AIR 2002 SC 2001  
Annexure-A26: Copy of the Endorsement issued by the Deputy Superintendent of Archaeologist dated 24.09.2015

**Annexures with reply statement**

Annexure-R1: Copy of the OM dated 08.04.1991  
Annexure-R2: Copy of the OM dated 10.09.1993

**Annexures with memo for additional documents**

Annexure-A27: Copy of the order dated 28.01.2009  
Annexure-A28: Copy of the order dated 16.12.2008  
Annexure-A29: Copy of the bank statement issued by Canara Bank, Kaddirampura Branch

**Annexures with MA for filing additional documents**

Annexure-A30: Copy of the order dated 29.08.2017

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